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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI	HA PADMANABHA SWAMY, MEMBEI	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/6/2016	
NAME OF THE PETITIONER(S)	: MARG LTD +3	
NAME OF THE RESPONDENT(S)	: KARAIKAL PORT PVT LTD + 8	
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	;
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
S. INDUMATHERAVE N. SHARMILA	Coursel for 8th Respondent	N Shound
RAJENDRAN RAGHAVAN	Coursel for 8th Respondent (unsolf Indian Bank (R-6)	growing L
V.J. ARUL RAJ N.P. VIJIMY KUMAR	Council for l'etitioner	iaaleg
Shona Mali	Counsel for taraikal por	5 Jaraffle
DEV ESHLAAR: J	Counsel for taraikal por	t. J.
For Als. Shira Kumar & Suresh		

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ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 7/2016 and TCP/174/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

Anontho Do Lorente

K Anantha Padmanabha Swamy Member (Judicial)

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